

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2013
CC 14426/2013

(From the judgement and order dated 18/02/2013 in WP No.412/2011 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

RAM RATTAN SINGH Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)

(With I.A. No.1 for c/delay in filing SLP and office report)

Date: 23/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Purushottam Sharma Tripathi, Adv.
Mr. B. Subramanyam Prasad, Adv.
Ms. Filza Moonis, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. L. Nidhiram Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Issue notice returnable in four weeks.

(A.S. BISHT)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER